COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOs. 14 & 464 OF 2017 IN APPEAL NO. 6 OF 2017

Dated: 5th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Ltd.

Vs.

Punjab State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

...Appellant(s)

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

Mr. Praveen Kumar for R-3

<u>ORDER</u>

IA NO. 464 OF 2017

Issue notice. Mr. Sakesh Kumar takes notice on behalf of Respondent No.1 and Mr. Praveen Kumar takes notice on behalf of Respondent No.3. Dasti, in addition, is permitted.

List the matter on <u>06.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson